

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1398/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Bank of India
 V/s.
 Gupta Infrastructure Pvt. Ltd.

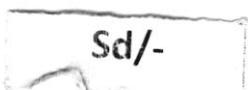
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NISHTHA SIKRORIA i/b PSL Advocates & Solicitors.	Adv. for Petitioner Financial Creditor	
2.	ASHISH PYASI also UMANG THAKAR	Advocates i/b Dhir & Dhir Associates Adv. for Corporate Debtor	

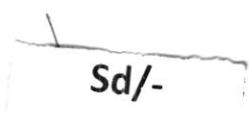
ORDER

CP No.1398/I&BP/NCLT/MB/MAH/2017

The Company petition admitted, vide separate order.


 Sd/-

V. NALLASENAPATHY
 Member (Technical)


 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)